

been established as statutory bodies to regulate the medical and legal professions respectively. In the discharge of their responsibilities these bodies determine the standards of medical and legal education for the purpose of registration/enrolment in the profession. All these bodies have the necessary autonomy in the discharge of their responsibilities and they function, by and large, in co-operation with each other. The Government have at present no proposal to establish a unified authority to deal with all matters connected with the development of higher education in all fields.

**Centres for development of women in state Universities**

4519. DR. SUDHIR ROY :  
SHRIMATI USHA CHOUDHARY :

Will the Minister of EDUCATION be pleased to state :

(a) whether Central Government propose to sanction money for starting centres for development of women at the State University Centres, just as they have done in starting 20 centres in Delhi Colleges ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) to (c). The Ministry of Social and Women's Welfare has decided to open Women's Development Centres in 20 Colleges of Delhi University for the academic year 1985-86. The scheme envisages using students and teachers as a catalyst for creating social awareness and bringing about attitudinal changes in society. These institutions would also bridge the gap between the academic institutions and the community by taking up various programmes in the community. There is no proposal at present to extend the scheme to other areas and institutions.

The University Grants Commission has agreed to extend financial support to

universities for undertaking research projects on women's studies and also for development of curriculum and extension activities in areas of special interest to women. Proposals have been invited from universities for consideration by the Commission.

[Translation]

**Opening of Sanjay Gandhi Hospital in Mangolpuri, New Delhi**

4520. SHRI LALA RAM KEN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the time by which Sanjay Gandhi Hospital in Mangolpuri, New Delhi is likely to be ready and the efforts being made by Government to open this hospital soon ;

(b) whether Delhi Development Authority has reserved large plot of land opposite Ordnance Depot, Shakurbasti for hospital and if so, whether efforts are being made to construct a hospital on this land soon with a view to provide medical facilities to the people of West Delhi ; and

(c) whether Government will consider the suggestion of naming this hospital after the Late Prime Minister, Smt. Indira Gandhi and if so, by what time ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) The OPD of Sanjay Gandhi Hospital is likely to be started as soon as the OPD Block is handed over by the PWD and the created posts are filled.

The following efforts are being made for early commissioning of OPD :

(i) The Government of India has sanctioned 104 posts in relaxation of economy ban and the process to fill up the posts is in advanced stage.

(ii) PWD is making efforts to complete the OPD Block as early as possible.